

the 1st March, 1968 in fulfilment of the assurance given on the 15th December, 1967 in reply to Unstarred Question No. 4576 and state :

(a) whether the ex-Ministers who took car advances have since repaid their loan with interest ;

(b) if so, the details thereof ; and

(c) if the reply to part (a) above is in the negative the steps taken to realise the same ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The required information is being collected and will be laid on the Table of the House.

EXPORT AND IMPORT OF LIQUORS

4472. **SHRI K. SURYANARAYANA :** Will the Minister of COMMERCE be pleased to state :

(a) the number of countries to which Indian liquors are being exported and imported from and the quantities thereof during the last three years ; and

(b) the amount of foreign exchange earned and spent thereby ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). Statements are laid on the Table of the House. [*Placed in Library. See No. LT-514/68*].

EARNINGS TO RAILWAYS ON MANGO CONSIGNMENTS

4473. **SHRI B. N. KUREEL :** Will the Minister of RAILWAYS be pleased to state:

(a) the total earnings of the Railways on the mango-consignment on the Western and Southern Railways during the period from 1964-65 to 1966-67 ;

(b) the total amount of claims paid to the parties on mango-consignments during the above period ;

(c) the total amount due to be paid by the Railways against such claims for 1967-68 ; and

(d) the net profit to the Western and Southern Railways by the mango traffic ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Figures of earnings from mango consignments are not separately maintained. To extract them from the original station records would be a stupendous task. Besides, records for a part of this period would not now be available. It is regretted, therefore, that the information cannot be supplied.

(b) and (c). Figures of claims paid are maintained in certain broad categories of commodity groups. Separate figures in respect of consignments of mangoes are not available. It would not be practicable to extract the information from individual claim files, which number some six lakhs a year. It is regretted, therefore, that the information asked for cannot be supplied.

In view of what is stated in answer to parts (a), (b) and (c), this information cannot be supplied.

ERADICATION OF CORRUPTION ON RAILWAYS

4474. **SHRI B. N. KUREEL :** Will the Minister of RAILWAYS be pleased to state :

(a) the present strength of the Vigilance Department created to check corruption on the Railways ;

(b) the procedure for the appointment of staff of this Department ; and

(c) how far this Department has been able to stop the corruption on the Railways ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) The total strength of the Vigilance Organisation on the Indian Railways as on 31-12-1967 was as follows :

Gazetted	60
Non-Gazetted	755

(b) All Gazetted and investigational staff for the Vigilance Organisation of the Indian Railways are drafted from the various departments of the Railways, such as Traffic, Engineering, Stores, etc. as well as from the State Police and Administrative, cadres, on a tenure basis.